

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/459/2023 IA (IBC)/381/2023 in CP (IB)No.678/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Lanco Konadapalli Power Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Axis Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Lanco Konadapalli Power Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/459/2023**

Ms. Shrada Gupta appears for the liquidator and expresses that she does not have any objection to allow the application, subject to the claim being in accordance with law. Recording the said submissions the application is allowed and the liquidator shall consider the claim of the applicant in accordance with law.

**IA (IBC)/381/2023**

Written submissions filed. For orders, post on 20.03.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**